

1	2	3	4	5	6
2005-06	15650.78	1878.26	474.54	915.26	776.97
2006-07	20000.00	1557.65	NR	1184.85	1411.05
2007-08	30500.00	4355.90	3830.16	2454.83	2357.59
2008-09	44000.00	7630.42	3692.81	3331.96	1635.81
2009-10	33496.75	5243.17	2764.80	2370.86	1400.70
2010-11	36800.00	6131.39	3739.00	2529.20	1576.78
2011-12	43000.00	7233.35	4915.21	2973.13	2172.10

NR: Not Received.

Notification of Bhovi as Scheduled Caste

419. DR PRABHAKAR KORE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Bhovi, Boyi and Bovi are similar terms under the Scheduled Castes;

(b) if so, whether it is also a fact that the term 'Bhovi' has not yet been notified by Government;

(c) if so, what is the response of Government in this regard;

(d) whether Government has any timeframe to include the term Bhovi under Scheduled Caste similar to Bovi and Boyi;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) to (f) In the Constitution (Scheduled Castes) Order, 1950, as amendment from time to time, 'Bhovi' community only has been notified as a Scheduled Caste in relation to the State of Karnataka.

Funds for newly created department of disability affairs

420. SHRIMATI KANIMOZHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: